

Email only

Office of the Chairman (District & Sessions Judge), District Legal Services
Authority, Kangra at Dharamshala.

No. 16/CHA/DLSA/Minutes/DSL/2021 787

Dated: 22/09/2021

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OFFICE ORDER

Pursuant to letter No. 47-LSA/LAC/2021/4033-4035 dated 21/09/2021 received from H.P. SLSA, Shimla following duty roster shall be observed by the Bail & Remand Counsels in Courts of Jaisinghpur of District Kangra 22/09/2021 till 31/03/2023:-

Courts at Dharamshala			Roster
Sr. No.	Name of the Advocates	Name of the Courts	Days & Months
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, JAISINGHPUR.			
1.	Sh. Dinesh Kumar	01 Ld. JMIC, Jaisinghpur. 03 Ld. Executive Magistrate Jaisinghpur.	22 nd September, 2021 to 30 th November, 2021, February, 2022 to March, 2022, June, 2022 to July, 2022, October, 2022 to November, 2022, February, 2023 to March, 2023
2.	Sh. Bhanu Uday Singh Minhas	-----Do-----	December, 2021 to January, 2022, April, 2022 to May, 2022, August, 2022 to September, 2022, December,

			2022 to January, 2023
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All the Bail & Remand Counsel(s) mentioned above shall also perform additional duty as per aforesaid roster in Front Office of SDLSC, Jaisinghpur.

Note:- No, additional honorarium will be paid to Remand Counsel(s) for additional duties in Front Office.

Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala.
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Endst: No.

787-790

Dated: 22/09/2021

Copy forwarded to:-

01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 47/LSA /LAC/2021 /4033-4035 dated 21/09/2021 for information, please.

02 The Ld. JMIC, Jaisinghpur, to circulate the order/roster, Executive Magistrates & all Bail & Remand counsel(s) of your Sub Division & submit the report on the proforma (attached separately) in the office of Secretary DLSA, Kangra at Dharamshala on weekly basis **through e-mail (secy-dlsa-kan-hp@gov.in)** so the consolidated report can be sent to H.P. SLSA, Shimla with in stipulated time.

03 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District Courts Dharamshala.

04 Guard file.

Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala.
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